

Sl. No.	Name of the Schemes
6.	Project for Artificial Recharge by RoofTop Rain Water Harvesting at Jal Nigam Colony, Indira Nagar, Lucknow, U.P.
7.	Project proposal for Artificial Recharge by Roof Top Rain Water Harvesting at Bhujal Bhawan, Lucknow. U.P.
8.	Roof Top Rain Water Harvesting at Vikas Bhawan, Allahabad, U.P.
9.	Roof Top Rain Water Harvesting at San gam Place, Civil Lines, Allahabad, U.P.
10.	Artificial Recharge through Roof Top Rain Water Harvesting in Lucknow at seven sites.

Inspection report of Andhra Pradesh well Project

4379. DR. T. SUBBARAMI REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Netherlands Ambassador inspected several works undertaken under the Andhra Pradesh Well Project funded by Netherlands;

(b) if so, whether the inspection reports shows satisfactory results of implementing the projects;

(c) the number of borewells which were sunk to irrigate 13,867 hectare benefiting poor and small farmers in the districts of Nalgonda in Andhra Pradesh;

(d) by when the work on this projects is likely to be completed; and

(e) the total amount provided by the Dutch Government in this project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYACHAKRAVARTY): (a) and (b) Yes, Sir. The Netherlands Ambassador Mr. P.F.C. Koch inspected two clusters taken up under the Andhra Pradesh Ground Water Borewell Irrigation Project (APWELL Project) in Nalgonda district of Andhra Pradesh. Government has not received any inspection report from the Dutch Embassy so far. However, as per the report published in local Newspapers, the Ambassador expressed his satisfaction over the implementation of the Project.

[7 May, 2002]

RAJYA SABHA

(c) In all 3467 number of borewells were sunk and commissioned in seven districts under the APWELL Project to irrigate 13,867 hectares. In Nalgonda district, 299 number of borewells were sunk and commissioned to irrigate 1195 hectare.

(d) The works under APWELL Project are completed by 31.03.2002.

(e) The Dutch Government has committed a grant assistance of Rs. 63.935 crores for the project

Rehabilitation of families due to sea erosion

4380. PROF. M. SANKARALINGAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have assessed the families affected by sea erosion State-wise;

(b) if so, the steps taken by Government to rehabilitate them; and

(c) what measures have been taken to avert such occurrences in future?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) Flood Management including coastal erosion being a State subject, no information regarding assessment and rehabilitation of the families affected by sea erosion is available.

(b) Does not arise.

(c) To assist the States for protection of vulnerable coastal regions, a National Coastal Protection Project is under formulation, which is to be finalized in consultation with States. Further, in order to provide Central assistance to maritime states for protection of critical areas from sea-erosion, a Centrally Sponsored Scheme is also contemplated for which the details are awaited from the State Governments.

Pending irrigation projects in Gujarat

4381. SHRI BACHANI LEKHRAJ: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any irrigation project of Gujarat is pending with Government;

(b) if so, the details thereof alongwith the reasons therefor; and